

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/76/2016
NAME OF THE PETITIONER(S) : S.Pathma Kumar
NAME OF THE RESPONDENT(S) : P.K.Enterprises Private Limited
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Kannan P.T.
for Mr. Shanmuga &
Associates

Respondent No. 3.



2. S. Suresh
Kumar

Counsel for
Respondent



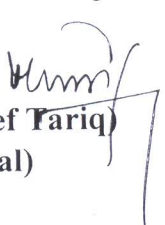
3) K. R. Anand Kumar &
G.V. Mohan Kumar

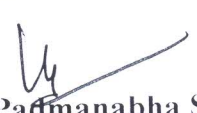
Counsel for Respondent No. 1 & 2



ORDER

Petitioner alongwith his counsel present. Counsel for R1 & R2 and counsel for R3 are present. Counsel for R1 & R2 stated that there is practical difficulty in making compliance with the order dated 4.3.2016 for the reasons that the Chartered Accountant of the company is not cooperating. though the documents were sent for necessary action at his end but the same have been returned without any reason. He prays that there is an urgent need of intervention of the Bench for appointment of Chartered Accountant. Therefore both the parties are directed to submit three names of Chartered Accountants jointly so that any one of them may be appointed by this bench for the purpose of conducting audit of the company. Put up on 20.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)